

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3295**  
TO BE ANSWERED ON 04.08.2017

**RAJIV GANDHI SCHEME FOR EMPOWERMENT OF ADOLESCENT GIRLS**

3295. SHRI BODHSINGH BHAGAT:

Will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is considering to approve the implementation of Rajiv Gandhi Scheme for Empowerment of Adolescent Girls Sabla in all 51 districts of Madhya Pradesh;
- (b) if so, the details thereof along with the time by which it is likely to be approved; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a) to (c): The Scheme for Adolescent Girls (SAG) (earlier named as Rajiv Gandhi Scheme for Empowerment of Adolescent Girls), a Centrally-sponsored scheme introduced in the year 2010-11 is implemented in 205 districts across the States/UTs. As of now the scheme is operational only in fifteen districts viz. Sheopur, Rajgarh, Sidhi, Neemuch, Jhabua, Tikamgarh, Rewa, Bhind, Damoh, Indore, Sagar, Jabalpur, Bhopal, Betul, Balaghat in the State of Madhya Pradesh. The budgetary allocation for the scheme for the year 2017-18 is Rs. 460 crore, as such the scheme cannot be implemented in all the districts at present.

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